

**Gujarat :** The recommendations were not only fully implemented by the State Government but the State Government has gone beyond the recommendations to the extent below :

- (a) Instead of fifty scales recommended, State Government accepted 40 scales eliminating some scales.
- (b) Automatic revision of Dearness Allowance not accepted, however, last revision of dearness allowance rates goes beyond the recommendations of the Commission.
- (c) The pay fixation formula has been liberalised.

**Filling up of Vacancies in District School Board, Cooch-Bihar**

6463. **SHRI B. K. DASCHOWDHURY :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there are large number of vacancies under the District School Board, Cooch-Bihar, which are not being filled up ; and

(b) if so, the number of such vacancies and how soon these will be filled up ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :** (a) and (b). 196 vacancies exists in posts sanctioned for schools recently approved. Now that a state-wide ban on the appointment of new teachers imposed in April 1971, has been recently lifted, the School Board, Cooch-Bihar is taking steps to fill the vacancies.

**Swimming Pool at Cooch-Bihar**

6464. **SHRI B. K. DASCHOWDHURY :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether sometime back the Government of West Bengal announced sanctioning of money for a swimming pool at Cooch-Bihar ; and

(b) if so, whether Government propose to expedite the scheme ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :** (a) The Government of India have no information. Details have been called for from the State Government.

(b) Does not arise.

**Meeting of Custodians of General Insurance Companies with the Finance Minister**

6465. **SHRI RAJDEO SINGH :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that recently a meeting of the Custodians of General Insurance Companies was held with him ; and

(b) if so, whether any guideline was formulated and communicated to the Custodians to act upon ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) :** (a) and (b). A meeting of the Custodians of general insurance companies with the Finance Minister was held in Delhi on 6th July, 1971. At the meeting it was impressed upon the custodians that geographical spread of insurance services, extensive and intensive coverage of new economic activities and an efficient and personalised service to the customers and sustained improvement in profitability of the business will be the deciding factors on which success of general insurance will now be judged by the country. No specific guideline as such was formulated at the meeting but matters of general interest to custodians of general insurance companies were discussed, when *inter alia* the following important decisions were conveyed :

1. Employees should not be given a feeling that just because of take-over of business by the government, the legitimate demands of the employees were being shelved. Custodians should make their own studies and negotiate on the basis of general guidelines which the Government might be in a position to indicate after a clear picture of the existing position is available,